

Name of Corporate Debtor:		ACE FOOTMARK PRIVATE LIMITED														
Date of Commencement of CIRP:		17-Aug-23														
List of Creditors as on:		24-Nov-23														
List of Operational Creditors (Government dues)																
(Amount in ₹)																
Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if
1.	Pr. Commissioner State Tax/VAT, Department of Trade & Taxes, Govt of NCLT of Delhi	Yes	-	17.11.2023	25177439	-	Unsecured	-	-	-	-	-	-	-	25177439	Non- receipt of records from the management of the CD such as login credentials of the statutory authorities, Copies of return filed and Copies of Demand notices. However, the supporting documents w.r.t. the outstanding dues claimed by the department.
Total					25177439	0		0	0	0	0	0	0	0	25177439	